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OA 1441/90 HP 1136/93

27.04.93

Present: Sh.H.P.Chakravorty, Counsel for the
petitioner.

This HP has been filed by the petitioner
praying for permission to withdraw the OA with liberty
to agitate the matter afresh. Accordingly, the OA
1441/90 is dismissed as withdrawn with liberty to the
applicant to agitate his grievance in accordance
with law, if so advised.



(J.P. Sharma)

Member (J)



(I.K. Rasgotra)

Member (A)